

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To,

Reminder-II

The Principal District & Sessions Judge

Srinagar/Budgam/Kulgam/Ganderbal/Baramulla/Rajouri/Kishtwar.

No. 47840-46/18 Dated 19/12/18

Subject:- Appointment of Oath Commissioners.

Ref. : Communication No.20206/27/LP dated 01.08.2018.

Sir,

Please refer to this Registry communication No.20206/27/LP dated 01.08.2018 followed by Reminder No.38407-14/LP dated 27.09.2018 on the subject cited above. You are hereby informed that the requisite information is still pending before your office.

As such, I am desired to request you to furnish the desired information as per below format by return fax within two days positively, enabling this office to proceed further in the matter:-

S.No.	Name /Parentage / Address	Order No. and date	Place of practice	Period of validity of the appointment orders	Remarks, if any

The matter may be treated as most urgent.

Yours faithfully

Mohammad Yasin Beigh
Mohammad Yasin Beigh
Joint Registrar (Adm.)

19-12-2018

No. 47847/18

Dated 19/12/18

✓ *Copy to the Incharge NIC J&K High Court Jammu for uploading the same on official website.*

Joint Registrar (Adm.)
Joint Registrar (Adm.)

19-12-2018